



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.10.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 29.10.2024 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 360 of 2024 & I.A. No. 7566, 7567 of 2024	Amit Pramod Surolia Vs. NRK Overseas (India) Pvt. Ltd & Ors.	29.10.2024	06.11.2024
2.	Comp. App. (AT) No. 348 of 2024	Avlight Automotives Ltd. & Ors. Vs. Raj Kumar Bhatia & Ors.	29.10.2024	25.11.2024
3.	Comp. App. (AT) No. 352 of 2024 & I.A. No. 7166, 7421 of 2024	Wellington Transportation Pvt. Ltd. Vs. Registrar of Companies	29.10.2024	25.11.2024
4.	Comp. App. (AT) (Ins) No. 1242 of 2023	Indu Sharan & Anr. Vs. Sanjay Singh Resolution Professional	29.10.2024	23.01.2025
5.	Comp. App. (AT) (Ins) No. 1646 of 2024	Chandor Engineering and Trading Company Pvt. Ltd. Vs. E S S Sriramachandra Murthy Liquidator (Marmagoa Steel Ltd.)	29.10.2024	09.01.2025

6.	Comp. App. (AT) (Ins) No. 1648 of 2024	Members of Stakeholder's Consultation Committee of Sumeru processors Pvt. Ltd. Vs. Sumeru Processors Pvt. Ltd.	29.10.2024	21.01.2025
7.	Comp. App. (AT) (Ins) No. 1667 of 2024	Vilas Transcore Ltd. Vs. Rakesh Kumar Tulsyan & Anr. With	29.10.2024	20.01.2025
8.	Comp. App. (AT) (Ins) No. 1798 of 2024	Vilas Transcore Ltd. Vs. Rakesh Kumar Tulsyan & Ors.	29.10.2024	20.01.2025
9.	Comp. App. (AT) (Ins) No. 1720 of 2024 & I.A. No. 6223 of 2024	Nikhil Khanna & Ors. Vs. Spaze Towers Pvt. Ltd.	29.10.2024	16.01.2025
10.	Comp. App. (AT) No. 63 of 2024	Sanjay Nilkanth Derkar Vs. Shree Vishnu Power & Energy Pvt. Ltd. & Ors.	29.10.2024	20.01.2025
11.	Comp. App. (AT) No. 188 of 2024	Akhtar Parvez Maimoon Vs. AMA Industries Pvt Ltd & Ors.	29.10.2024	21.01.2025
12.	Comp. App. (AT) No. 225 of 2023 (PH)	Shefali Agarwal Vs. Stone Age Pvt. Ltd. & Ors.	29.10.2024	21.11.2024
13.	Comp. App. (AT) No. 87 of 2024 (PH)	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr. With	29.10.2024	25.11.2024

14.	Comp. App. (AT) No. 89 of 2024 (PH)	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. With	29.10.2024	25.11.2024
15.	Comp. App. (AT) No. 90 of 2024 (PH)	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd. With	29.10.2024	25.11.2024
16.	Comp. App. (AT) No. 91 of 2024 (PH)	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	29.10.2024	25.11.2024
17.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	29.10.2024	04.02.2025
18.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	29.10.2024	04.02.2025
19.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	29.10.2024	04.02.2025
20.	Comp. App. (AT) (Ins) No. 186 of 2023	Deepika Bhugra Prasad Liquidator Ess Dee Aluminium Ltd. Vs. Lucky Holdings Pvt. Ltd.	29.10.2024	16.01.2025
21.	Comp. App. (AT) No. 96 of 2021	Bhandari Cross Fields Ltd. & Anr. Vs. Registrar of Companies & Anr.	29.10.2024	22.01.2025
22.	Comp. App. (AT) No. 49 of 2022	Soumen Chatterji Vs. Subhendu Kumar Paul & Ors.	29.10.2024	21.01.2025

23.	Comp. App. (AT) No. 101 of 2023 & I.A. No. 2539 of 2023	Jean Lavabre Dominique Vs. Voyager Hotel and Motels Pvt. Ltd. & Anr.	29.10.2024	24.01.2025
24.	Comp. App. (AT) No. 139 of 2023	Rishabh Buildwell Pvt Ltd. Vs. Nakshatra Residency Pvt. Ltd. & Ors	29.10.2024	06.02.2025
25.	Comp. App. (AT) No. 5 of 2024	Aaryan Chilled Infra Pvt. Ltd. & Anr. Vs. Sapphire Suppliers Pvt. Ltd. & Ors.	29.10.2024	10.01.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar